

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:808
ANSWERED ON:27.02.2015
CUSTOMS DUTY EXEMPTION FOR POWER PLANTS
Tanta Shri Ajay

Will the Minister of FINANCE be pleased to state:

- (a) Whether the Association of Power Producers (APP) has requested for exemption in Basic Customs Duty and Counter Veiling Duty on imported coal for thermal power plants and exemption of customs duty on fly ash for power plant set up in SEZ;
- (b) If so, the details thereof; and
- (c) The reaction of the Government thereto?

Answer

MINISTER OF STATE FOR FINANCE (SHRI JAYANT SINHA)

- (a) No request in the recent past has been received from the Association of Power Producers (APP) for exemption in Basic Customs Duty and Counter Veiling Duty on imported coal for thermal power plants and exemption of customs duty on fly ash for power plant set up in SEZ.
- (b) & (c) Does not arise in view of (a) above